

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**R.P. No. 16 of 2013 in**  
**Appeal No. 166 of 2012**

**Dated : 28<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Delhi Transco Ltd. ...Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ...Respondent(s)**  
**& Ors.**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Ms. Pallak Singh for**  
**Mr. Ravi S.S. Chauhan for R-1**  
**Mr. Vishal Anand and**  
**Mr. Gaurav Dudeja for BRPL & BYPL**  
**Ms. Mandakini Ghosh for R-4**

**ORDER**

At the request of the Learned Counsel for the Respondent no.1, post the matter for hearing the Review Petition on **5.2.2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**  
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**(Rakesh Nath)**  
**Technical Member**